

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:3487  
ANSWERED ON:24.08.2011  
INTERNATIONAL AIRPORTS UNDER PPP MODE  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government proposes to set up international airports in the country under Public Private Partnership (PPP) mode to give boost to international air-routes and tourism and commercial promotion in the country;
- (b) if so, the details thereof, locationwise;
- (c) the time by which such international airports are likely to be set up in the country, State-wise;
- (d) whether the proposals to extend the length of runway at some of the airports are still lying pending for further consideration;
- (e) if so, the details thereof alongwith the reasons therefor; and
- (f) the steps taken/being taken by the Government to expedite work on the said projects?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a), (b) & (c): Keeping in view the enormous growth in air passengers, which has put pressure on airport infrastructure, Government had pronounced a policy for greenfield airports in April, 2008 to encourage infusion of greater investment in airport sector. So far, Government of India has given `in-principle` approval for setting up of new international Greenfield airports for public use at Navi Mumbai and Shirdi in Maharashtra; Mopa in Goa; Kannur in Kerala; Kushinagar in Uttar Pradesh and Karaikal in Puducherry. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual promoters.

(d): No, Madam. However runway extension is taken up as per requirement depending upon type of aircraft operations and availability of land.

(e) & (f): Do not arise.